

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 31st July, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Caveat Application No. 02/2018(CZ)	Makhanlal National University of Mass Communication Vs General Public at large of Rewa City At, & Distt. Rewa (MP)	Mr. R.G.Mahajan, Adv.	
AFTER NOTICE				
2.	Original Application No. 95/2017(CZ) (M.A.No.392/17)	Shiv Lal Salvi & Ors. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
3.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
4.	Original Application No. 153/2017(CZ) (M.A.No.28/18)	Govind Sharma Vs State of Rajasthan & Ors.	Ms.Nikita Delauri, Adv. for Applicant	
5.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra S, Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
7.	Original Application No. 76/2017(CZ) (M.A.No.334/17) (M.A.No.535/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 21/2017(CZ) (M.A.No.460/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	
FOR HEARING				
9.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors. Disposed on 04/04/14	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	

FOR COMPLIANCE				
10.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	
11.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 31-07-2018 shall be adjourned to 23-08-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 31st July, 2018
Time : 2.00 PM

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No.200/2018 (M.A. No. 615/2018) (Earlier O.A. No. 319/2014 (CZ))	Dukalu Ram & Ors. Vs. Union of India & Ors.	Mr. Sourabh Sharma, Adv.
2.	Original Application No. 455/2018 (Earlier O.A. No. 124/2014 (CZ))	Ajay Dubey Vs. State of Chhattisgarh & Anr.	Mr. Rajesh Chand, Adv. for Applicant
3.	Original Application No. 456/2018 (Earlier O.A. No. 146/2014 (CZ))	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant
4.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant
5.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.
6.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.
7.	Original Application No. 460/2018 (Earlier O.A. No. 318/2014 (CZ))	Babulal Jajoo Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid, Adv. for Mr. M. S. Kachchawa, Adv.
8.	Original Application No. 461/2018 (M.A. No. 1093/2018) (Earlier O.A. No. 326/2014 (CZ))	Shailendra Jain Vs. M/s Devi Ahilya New Cloth Market Company & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant

9.	Original Application No. 463/2018 (M.A.No.1097/18, M.A.No.1098/18, M.A.No.1099/18, M.A.No.1100/18, M.A.No.1101/18, M.A.No.1102/18, M.A.No.1103/18, & M.A.No.1104/18) (Earlier O.A. No. 115/2014 (CZ))	Kishore Deepak kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person
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